## Before the Appellate Tribunal for Electricity (Appellate Jurisdiction)

Dated: 15th November, 2010

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson

Hon'ble Mr. Rakesh Nath, Technical Member

## Appeal No. 165 of 2010

Manikaran Power Ltd. .... Appellant (s)

Versus

C.E.R.C. and Ors. ... Respondent (s)

Counsel for the Appellant (s) : Ms. Surbhi Sharma

Counsel for the Respondent(s) : -

## ORDER

The learned counsel for the Appellant seeks permission of this Court to withdraw the Appeal.

Permission is granted. Accordingly, the Appeal is dismissed as withdrawn.

(Rakesh Nath) (Justice M. Karpaga Vinayagam)
Technical Member Chairperson

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